

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.202/354/2020
(in O.A. 202/383/2018)

Jabalpur, this Friday, the 26th day of June, 2020

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Neeraj Singh Gurjar **-Applicant**

(By Advocate – **Shri I.S. Asthana**)

V e r s u s

Union of India and others **- Respondents**

(By Advocate – **Shri Nirmal Sharma**)

O R D E R (ORAL)

By Ramesh Singh Thakur, JM:-

This Misc. Application has been moved by the applicant with a prayer to withdraw O.A.No.202/383/2018.

2. The reasons have been submitted in Para 2 of the Misc. Application.
3. The counsel for the respondents has no objection to it.
4. Resultantly, the Misc. Application is allowed. The applicant is permitted to withdraw O.A.No.202/383/2018.

(Naini Jayaseelan)
Administrative Member
 rn

(Ramesh Singh Thakur)
Judicial Member